

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on Wednesday, 13<sup>th</sup> September 2023 at 4.45 p.m. the Hon'ble Shri. Justice P. D. Naik (Sitting at Goa) will take up the following matters pertaining to the Principal Seat at Bombay through Video Conferencing :

- 1) Criminal Anticipatory Bail Application No. 2216 of 2021  
along with  
Interim Application No. 4075 of 2022  
and  
Interim Application No. 2750 of 2023  
AND
- 2) Criminal Bail Application No. 2182 of 2023

Note : The Advocates to remain present in Court Room No. 35 Annex,  
Main Building, Principal Seat at Bombay.

High Court, Appellate Side, )  
Bombay. )

Date : 11<sup>th</sup> September 2023 )

By Order,  
Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I)